BENCH-I

NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

C.P(IB) No. 321/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23rd October 2017, 10.30 A.M

Name of the Company Under Section		Sunil Beriwal -Vs- Bhootnath Consultancy Pvt Ltd		
		9 IBC		
SI. No.	Representa	nation of Authorized ative (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
1	VIII AIM O		As 15-1 Core Lile	Votal 8L

MAST SIMEN, HAN

ORDER

Ld. Counsel for the petitioner made a request for adjournment on the ground that there are chances of settlement between the parties. Prayer is allowed.

List on 10/11/2017 for admission.

(Jinan K.R.)

Member (J)

(Vijai Pratap Singh) Member (J)